

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:916
ANSWERED ON:24.07.2015
Regulatory Reforms Bill
Hari Shri G.

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government proposes to revive the Regulatory Reforms Bill that aims to make regulators accountable to legislature;
- (b) if so, the salient features thereof; and
- (c) the time by which the Bill is likely to be present in the Lok Sabha?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE
(RAO INDERJIT SINGH)

(a) to (c) : As announced in the Union Budget 2015-16, the Government proposes to introduce a Regulatory Reform Law that will bring about a cogency of approach across various sectors of infrastructure. The Law is presently under formulation.